हमारा High Commission वहां लगातार इस निगरानी में रहता है कि किनको घर मिल रहे हैं। इसलिए 100 प्रतिशत घर displaced Tamils को मिलें, यही हमारा प्रयास है और इसी तरह से सूची बनती है।

*152. [The questioner was absent.]

Kendriya Vidyalayas in Andhra Pradesh

- *152. SHRI C. M. RAMESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) the status of Kendriya Vidyalayas (KVs) in Andhra Pradesh;
- (b) whether 315 vacancies of teaching staff are there in KVs, if so, the details thereof, school-wise;
- (c) since how long they are lying vacant and the reasons therefor and the steps taken to fill those vacancies and by when all the posts are likely to be filled;
- (d) whether the proposals for opening of new KVs in that State are also lying pending in the Ministry for clearance; and
- (e) if so, the details thereof and by when those proposals are likely to be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) to (e) At present 31 Kendriya Vidyalayas (KVs) are functioning in the State of Andhra Pradesh.

There are 449 vacancies of teaching staff in the different KVs functioning in Andhra Pradesh. The details are given in the Annexure (*See* below). These vacancies are for varying periods and KV-wise. Vacancies arise due to Voluntary Retirement, Retirement on superannuation, Resignation/Promotion/Selection to next higher post, transfers etc. and some vacancies of teachers may always exist due to the time lag between occurrence of vacancy and recruitment/posting. Filling up of vacancies of teaching staff is a continuous process and action is taken from time to time as per the provisions of the relevant Recruitment Rules, for filling up of the posts.

The recruitment process for filling up of 6205 vacancies of teaching staff of Kendriya Vidyalaya Sangathan (KVS) through Direct Recruitment has already been initiated and written examinations have been conducted on 17.12.2016, 7th and 8th

January, 2017. After the recruitment process is over, recruited teachers will be posted in various Kendriya Vidyalayas (KVs) including KVs in the State of Andhra Pradesh. In addition, action has also been initiated for filling up another 4473 teaching posts through Limited Departmental Examination (LDE) with the recruiting agency, *i.e.*, Central Board of Secondary Education (CBSE). However, while the process for regular recruitment is undertaken from time to time, in the interim, with a view to ensuring that the teaching learning process is not adversely affected, contractual teachers are engaged, as per requirement.

Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government. 2 proposals for opening of new Kendriya Vidyalaya *i.e.* (i) No.2, Ongole, District Prakasam and (ii) Rajampalli, Yerragondapalem, District Prakasam have been received by KVS and found feasible.

As per norms for the opening of new Kendriya Vidyalayas (KVs) under Civil/Defence sector, the concerned sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for setting up of the newly sanctioned KV to make the school functional till the construction of permanent building by Kendriya Vidyalaya Sangathan (KVS) on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the State Government/District Authority to KVS before administrative orders for opening of the schools are issued.

Annexure

Details of vacancies of teaching staff in the different KVS functioning in Andhra Pradesh

Sl.	Name of KV	Vacant Post													
No.		Principal	Vice Principal	English	Hindi	Maths	Physics	Chemistry	Biology	Eco- nomics	Geogra- phy	History	Com- merce	Com- puter Science	Bio- tech
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	INS, Kalinga	0	0	0	1	1	0	1	0	0	0	0	0	0	0
2.	Malkapuram	0	0	0	0	0	0	0	0	0	0	0	1	1	0
3.	NAD Visakhapatnam	0	1	0	0	0	0	0	0	0	0	0	0	0	0
4.	Nausenabaugh No. 1, Vizag	0	0	0	0	0	0	0	0	0	0	0	1	1	0
5.	Nausenabaugh No. 2, Vizag	0	1	0	1	0	0	1	0	0	0	0	1	1	0
6.	Sri Vijayanagar No. 1, Vizag	0	0	0	0	0	0	1	0	1	1	0	0	1	0
7.	Sri Vijayanagar No. 2 Vizag	0	0	0	0	0	0	0	0	0	0	0	0	1	0
8.	Srikakulam	0	0	0	1	0	1	0	0	0	0	0	0	1	0
9.	Steel Plant Visakhapatnam	0	0	0	0	0	0	1	0	0	0	0	0	1	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
10.	Vizianagaram	0	0	0	1	1	0	1	0	0	0	0	0	0	0
11.	Waltair	0	0	0	1	0	0	1	0	0	0	0	1	0	0
12.	Anantapur	1	0	0	0	0	0	0	0	0	0	0	0	0	0
13.	Tenali	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14.	Guntakal	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15.	Venkatagiri	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16.	No. 2 Vijayawada	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17.	No. 1 Tirupati (Shift-I and 2)	0	1	0	0	0	1	0	0	0	0	0	0	1	0
18.	Nellore	0	0	1	1	0	1	1	0	0	0	0	0	0	0
19.	No. 1 Vijayawada	0	0	0	1	0	0	0	0	0	0	0	0	0	0
20.	Ongole	1	1	0	1	0	0	1	0	0	1	1	0	0	0
21.	Rajampet	0	1	0	0	0	0	0	0	0	0	0	0	0	0
22.	Guntur (Shift 1 and 2)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.	Gooty	0	0	0	1	1	1	0	0	0	0	0	0	0	0
24.	Kakinada	0	1	0	0	0	0	0	0	0	0	0	0	0	0
25.	Machilipatnam	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Eluru	0	0	0	1	0	0	1	0	0	0	0	0	1	0
27.	No. 2, Tirupati	0	0	0	0	0	0	0	0	0	0	0	0	0	0

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[RAJYA SABHA]

to Questions

28.	Kurnool	0	0	0	1	0	0	0	0	0	0	0	0	0	0	Oral
29.	Suryalanka	0	0	0	0	0	1	1	0	0	0	0	0	0	0	
30.	Kadapa	0	1	0	0	0	0	0	0	0	0	0	0	0	0	Answers
31.	ONGC Rajahmundry	0	0	0	1	0	0	0	0	0	0	0	0	1	0	S
	Total	2	7	1	12	3	5	10	0	1	2	1	4	10	0	
Sl.	Name of KV							Vacant Po	ost							
No.		English	Hindi	Maths	SST	Science	Skt	Р & НЕ	WET	ART	Yoga	PRT	PRT (Music)	НМ	Librar- ian	
1	2	17	18	19	20	21	22	23	24	25	26	27	28	29	30	[16]
1.	INS, Kalinga	0	1	0	1	0	0	0	0	0	0	4	0	0	1	March,
2.	Malkapuram	0	1	0	2	1	2	0	0	0	0	4	1	0	0	
3.	NAD Visakhapatnam	1	2	0	1	0	0	0	0	1	0	5	1	0	0	2017]
4.	Nausenabaugh No. 1, Vizag	3	1	0	2	1	2	0	0	0	0	11	0	0	0	
5.	Nausenabaugh No. 2, Vizag	3	1	0	2	0	2	0	0	0	0	12	0	0	0	
6.	Sri Vijayanagar No. 1, Vizag	0	1	0	1	0	1	0	0	0	0	1	0	0	1	to (
7.	Sri Vijayanagar No. 2 Vizag	1	0	0	1	0	1	0	0	0	0	4	0	0	0	Questions
8.	Srikakulam	0	2	0	1	0	0	0	0	0	0	4	0	0	0	ıs 61

1	2	17	18	19	20	21	22	23	24	25	26	27	28	29	30
9.	Steel Plant Visakhapatnam	1	1	0	1	0	0	0	1	0	0	7	0	0	0
10.	Vizianagaram	2	1	1	1	0	0	0	0	1	0	6	0	1	0
11.	Waltair	1	4	0	2	1	1	0	0	0	0	0	1	0	0
12.	Anantapur	1	1	1	1	0	1	0	0	0	0	0	0	0	0
13.	Tenali	1	0	0	0	0	0	0	0	0	0	6	1	0	1
14.	Guntakal	0	0	2	1	0	0	1	0	0	0	3	1	0	0
15.	Venkatagiri	2	2	2	2	2	0	1	1	0	0	11	1	1	1
16.	No. 2 Vijayawada	1	1	0	1	0	0	0	0	0	0	10	1	0	0
17.	No. 1 Tirupati (Shift-I and 2)	1	3	2	2	2	1	0	0	0	0	9	0	1	2
18.	Nellore	1	0	0	0	0	1	0	0	1	0	8	1	0	1
19.	No. 1 Vijayawada	1	0	0	0	0	1	0	0	0	0	6	0	0	0
20.	Ongole	2	2	2	1	1	1	0	1	0	0	16	1	1	1
21.	Rajampet	0	0	0	0	0	0	0	0	0	0	6	1	0	0
22.	Guntur (Shift 1 and 2)	3	2	0	1	0	1	0	0	0	0	15	0	0	2
23.	Gooty	0	0	1	1	0	1	0	0	0	0	4	0	0	0
24.	Kakinada	1	0	1	0	0	0	0	0	0	0	6	1	0	1
25.	Machilipatnam	1	1	1	1	0	1	0	0	0	0	10	0	0	1

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[RAJYA SABHA]

to Questions

Oral
Answers

26. Eluru

28. Kurnool

30. Kadapa

29. Suryalanka

Total

27. No. 2, Tirupati

31. ONGC Rajahmundry

[16	
March,	
2017]	

MR. CHAIRMAN: Question No.152; the questioner is not present. Let the answer be laid on the Table. Let's take up supplementary questions.

SHRI ANANDA BHASKAR RAPOLU: Respected Chairman, Sir, my friend raised the question stating that there are 315 vacancies in the Kendriya Vidyalayas of Andhra Pradesh wherein the hon. Minister sincerely reported that there are 449 vacancies of teaching staff in the Kendriya Vidyalayas of Andhra Pradesh. He is also very clear that more than 6,000 teaching staff vacancies are there and more than 4,500 teaching staff posts are to be created and filled. Kendriya Vidyalayas, at present, are the islands of the green pasture in the depression-stricken system of education.

MR. CHAIRMAN: Ask the question.

SHRI ANANDA BHASKAR RAPOLU: Kendriya Vidyalayas and Navodya Vidyalayas are being looked at as the prime positions for the admission of children. In this given situation, I would like to know from the Union Minister whether he is going to look at the demand of arranging and opening of new Kendriya Vidyalayas and adding new sections where the demand for additional intake of students is more in the country.

SHRI PRAKASH JAVADEKAR: Sir, I appreciate the hon. Member as he has rightly said that KVs have become quality mark and हमारा प्रयास भी यही है कि 'सबको शिक्षा, अच्छी शिक्षा' और इसलिए KVs' teachers vacancy was a relevant issue. In the country, there are nearly 10,000 vacancies. We have already started the process of filling these vacancies, and these will be filled soon. Out of that, 4,600 will be fresh recruitment. Exam has been conducted. Interview will be conducted this month and they will be appointed subsequently. There will be 4,000 Departmental promotions from Primary Teacher to Secondary Teacher, from Secondary Teacher and Higher Secondary Teacher to Principal. So, that is also in process. Examinations for all these 10,000 vacancies have been conducted. Results are ready and we are going to fill them up immediately. So, very soon, in this academic year itself, you will have all the vacancies filled up. This was a big problem which was there for years. We have corrected it.

Secondly, the hon. Member talked about new schools. I am very happy to say that yesterday, the Cabinet has cleared 35 proposals of Kendriya Vidyalayas, which were ready in all respects. In Andhra also, for Ongole and Prakasam, two Kendriya Vidyalayas have already been sanctioned. ...(*Interruptions*)...

MR. CHAIRMAN: Please, don't disrupt. ...(Interruptions)...

SHRI PRAKASH JAVADEKAR: Yes, Ongole is in Prakasam. It has been sanctioned in Rajampalli also. So, the proposals, which are complete, to give all the

land required and 15 rooms for temporary campus for three years, those things are already cleared. Yesterday only, the Cabinet has cleared this. Fifteen more schools, which we had promised in the Budget, have already been sanctioned. So, we will complete it as soon as the States submit their proposals, and we don't discriminate amongst the States. We are giving to all the States and co-operating with all the States. ...(Interruptions)...

MR. CHAIRMAN: One minute, please. Mr. Rapolu, you have had your turn. Let me clarify one thing. The question is specifically on Kendriya Vidyalayas in Andhra Pradesh. So, any supplementaries have to be directed at it. Jatiyaji, do you have a question on this subject - KVs in Andhra Pradesh?

डा. सत्यनारायण जिटयाः सभापित जी, केंद्रीय विद्यालयों में शिक्षकों की पूर्ति करने का जो मसला है, उससे मेरा प्रश्न संबंधित है। शिक्षकों की पूर्ति तो सारे देश में होनी है। ...(व्यवधान)...

श्री सभापतिः इसमें सारे देश की बात नहीं है, आंध्र प्रदेश की बात है।

डा. सत्यनारायण जिटयाः सर, इसका जो उत्तर दिया गया है, उसको मैंने ठीक से पढ़ा है। मेरी चिन्ता यह है कि केंद्रीय विद्यालय महत्वपूर्ण शिक्षण संस्थान हैं और उनमें अब यह पूर्ति होने ही वाली है, जबिक अभी उनकी जगह पर संविदा शिक्षक लगाए गए हैं। मेरा सीधा प्रश्न यह है कि उन संविदा शिक्षकों को दिया जाने वाला वेतन क्या रेगुलर शिक्षकों की तरह है?

श्री प्रकाश जावडेकर: सर, जहां तक संविदा शिक्षक की बात है, तो उसके लिए भी बहुत से लोगों ने अप्लाई किया है और प्रोसेस में उनके ऊपर भी विचार किया जा रहा है। उनको नियमानुसार ही तनखाह दी जाती है और तनखाह के बारे में कोई शिकायत नहीं है।

MR. CHAIRMAN: Now, Shri Tapan Kumar Sen, please put your question specifically on this subject.

SHRI TAPAN KUMAR SEN: Yes, Sir, on this and responding to the reply given by the hon. Minister. The point is that the hon. Minister, in his reply, himself has extended the canvas of the question. He talked about the overall vacancy position and the steps being taken, which is appreciable. The point is that when the vacancies are coming up because of superannuation, promotion, etc., I think, an advanced programme should have been there so that vacancies in the teaching staff do not create any disruption in the teaching process. I think that is the basic requirement of management. I hope that the hon. Minister will keep this aspect in mind. As my colleague has just now spoken, the fact remains that in the vacant positions, people, who are appointed as contract teachers, are doing the same job, but they are getting much less than the regular teachers. That is the reality. If it is not so, I shall be glad. But it is very much there. I would request the hon. Minister to check up for the second time before making a statement in this House. I think, in the teaching field, at least, the concept of 'equal pay for equal work' should be implemented. Very

recently, the Supreme Court has reiterated that this concept should be put into effect for the contract teachers, and not only in teaching, but in all other positions where regular work is being done by the contract people. So, will the hon. Minister go into the case, just also raised by my colleague, Jaityaji, to correct the anomaly, which has already cropped in? Please check up. I am not talking without any information.

SHRI PRAKASH JAVADEKAR: Sir, my friend and hon. Member, Shri Tapan Kumar Sen, has rightly asked about the contract teachers. Sir, he will be glad to know that the three categories of teachers in Kendriya Vidyalayas, that is, the primary teachers, TGTs and PGTs, get the same pay as is promised in the pay scales, and, so they are paid the starting scale of that cadre. It is very clear that we want to employ permanent teachers, and, therefore, this recruitment is there. I think, he will be glad to know this.

Cases of manual scavenging

- *153. SHRI VIVEK GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether the cases of manual scavenging are still being reported across the country and if so, the details thereof;
- (b) the details of initiatives taken by Government to rehabilitate those involved in this work and fund s allocated therefor during the last three years;
- (c) whether Government has conducted any survey to identify the same and if so, the details thereof; and
- (d) the details of deaths reported during that period due to manual scavenging, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (c) Manual scavenging is prohibited under 'Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)' with effect from the date of coming into force of the Act *i.e.* 06.12.2013. As per the provisions of the MS Act, 2013, State Governments through their urban and rural local bodies are required to carry out a survey to identify the manual scavengers. 13 States and Union Territories have reported identification of 12737 manual scavengers upto January, 2017 as per details given in Annexure-I (*See* below).